

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 31.07.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S 1322/2007	O.S 510/2009
2. O.S. 1210/2013	O.S 1400/2012
3. O.S 554/2000	O.S 1178/2014
4. O.S 1146/2004	<b>HEARING</b>
<b>HEARING</b>	EX. 5/2015
5. O.S 280/2010	O.S 1566/2014
6. O.S 626/2011	O.S 1420/2018
7. O.S 764/2011	O.S 348/2019
8. O.S 826/2011	O.S 38/2002
9. O.S 1268/2016	O.S 1023/2004
10. O.S 676/2017	O.S 1348/2016

Sd/-  
1<sup>st</sup> Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
24.07.2020 issued by Hon'ble High Court of Karnataka.